

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **31.03.2021 at 2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IBA/12/2020  
NAME OF PETITIONER : Shanmuganathavel  
NAME OF RESPONDENT : Selene Estates Ltd  
SECTION : Sec 7 of IBC 2016

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**ORDER**

None present for the Petitioner. Even though Mr. Vedhavel, Advocate for the Respondent is present on the screen, however, his voice is not audible.

In the circumstances, this matter stands adjourned to **15.04.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

MS